



Dear Madam/Sir,

Heartiest Greetings from the Campus Law Centre, University of Delhi!!

It gives us immense pleasure to announce *CLC-CCI Moot Court on Competition Law*, 2019. The Indian Competition Law Regulator, Competition Commission of India, is jointly organising the said Moot Court Competition in association with Campus Law Centre, University of Delhi.

Competition Law, being a comparatively new law, is still evolving its jurisprudence in India. Further, with the growing applicability of complex competition law issues across various sectors in the economy, it is all the more pertinent to discuss, deliberate, argue and moot on different facets of the new law. Thus, keeping in mind the challenges of the law, the *CLC-CCI Moot Court on Competition Law, 2019* aims to provide a platform to the budding legal minds to analyse and examine the challenges posed by and upon Competition Law in India.

I warmly extend an invitation to your esteemed Institution/Law School/University to participate by sending a Team in the Moot Court Competition which is to be held on 15-16th March, 2019.

Kindly find the Moot Proposition, Date Schedule and Rule & Regulations of the *CLC-CCI Moot Court on Competition Law, 2019,* attached with this mail. We will be releasing the Official Brochure of the same shortly.

Warm Regards,

Professor (Dr.) Usha Tandon Professor-In-Charge Campus Law Centre University of Delhi